

GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1162**  
ANSWERED ON 11.02.2025

**TRANSPARENCY IN WORKING OF NMDC**

†1162. **SHRI SANJAY HARIBHAU JADHAV:**  
**SHRI ARVIND GANPAT SAWANT:**

Will the Minister of HEAVY INDUSTRIES be pleased to state:

- (a) whether the Government is committed to bring transparency in its working;
- (b) if so, the manner in which it is proposed to be done;
- (c) whether the Government proposes to upload mobile numbers, office phone numbers and mail IDs of all the officers on the websites of Government or concerned undertakings;
- (d) if so, the details thereof and the reasons for not uploading mobile numbers and mail addresses of officials/R&D officers of NMDC headquarters on the website;
- (e) if not, the reasons therefor;
- (f) whether it is a fact that landline calls are not being attended by any of the officials working in NMDC;
- (g) whether the Government has received any complaints in this regard;
- (h) if so, the immediate action taken by the Government thereon; and
- (i) the other appropriate steps taken by the Government to bring transparency in this regard?

**ANSWER**  
**THE MINISTER OF STATE FOR HEAVY INDUSTRIES**  
**(SHRI BHUPATHIRAJU SRINIVASA VARMA)**

(a) & (b): Department of Administrative Reforms and Public Grievances has informed that the Government of India has implemented various measures through technological intervention to ensure transparency in the day to day administration such as Aadhar Enabled Biometric Attendance System (AEBAS), Pension Sanction and Payment Tracking System (Bhavishya), Centralized Public Grievance Redress and Monitoring System (CPGRAMS), Public Financial Management System (PFMS), Government e- Market (GeM), Foreign Visit Management System (FVMS), Smart Performance Appraisal Report Recording Online Window (SPARROW), e- Leave Management System, Employee Human Resource Management System (e-HRMS), e-Office, etc.

(c) to (e): Ministry of Steel has informed that NMDC publishes the contact details of key officials, including official landline numbers and email IDs, on the official website of company to facilitate communication with stakeholders. Mobile numbers of officials are not uploaded on company's website to maintain data security, prevent misuse and comply with privacy regulations.

(f): Ministry of Steel has informed that NMDC ensures that official landline numbers are functional and calls are attended invariably during company's working hours.

(g) & (h): Ministry of Steel has informed that no complaints have been received by the Government in this regard.

(i) Ministry of Steel has informed that NMDC has implemented several measures to ensure transparency, including:

- **Corporate Governance:** NMDC adheres to the guidelines of SEBI (LODR) Regulations, 2015 and the Companies Act, 2013, ensuring disclosures related to financial performance, board decisions, and risk management.
- **Public Disclosures:** Financial results, project updates, and key policy decisions are regularly published on NMDC's website and are in public domain.
- **CSR Initiatives:** NMDC's CSR activities are implemented in line with the Companies Act, 2013, with details of expenditures, projects, and impact assessments made available through annual reports and public disclosures.
- **Regular Public Consultations & Stakeholder Meetings** at project locations.
- **Social Media & Digital Outreach** for enhanced communication with the public.

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